

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:3044
ANSWERED ON:13.12.2005
EXPORT OF ADULTERATED CHILLI
Annayagari Shri Sai Prathap

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the spices export licenses of some exporters have been cancelled due to export of adulterated chilli last year;
- (b) if so, the details thereof; and
- (c) the action taken against such exporters?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E.V.K.S. ELANGO VAN)

(a) to (c): Consequent to the issuance of Rapid Alert Notifications by the European Union indicating presence of a prohibited colourant, Sudan 1, in the consignments of chilli exported from India, Spices Board has cancelled the Certificate of Registration as Exporter (CRES) of the following Exporters during the current year:

M/s. Gautam Export Corporation, Mumbai

M/s Patons Exports, Mumbai.

M/s S.G. Spice & Seed Trading Company Private Limited , Mumbai.

CRES of M/s. Volga Spices & Masala Mills Private Limited, Mumbai was also cancelled as the material exported by the above three exporters was sourced from M/s Volga Spices.